

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 307**

IA-3761/2022 IA-4897/2020 IA-2898/2020 IA-5662/2021 IA-4073/2021  
IA-2897/2020 IA-918/2019  
In  
(IB)-343(ND)/17

**IN THE MATTER OF:**

MR. COLUMBIA Petro Chem Pvt. Ltd.

**.....APPLICANT/PETITIONER**

Vs.

M/s. Petrolube India Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shivanath Mahanta Advocate

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2023**.

Sd/-  
**(Court Officer)**